

**STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)**

1. Name of Officer (in full) KEERTI RAS  
 2. Service to which the officer belongs \_\_\_\_\_  
 5. Date of Appointment 25/01/2021

3. Present post held(with date) Assistant Director (w.o.f. 25/01/2021)  
 4. Present Pay Basic pay - Rs 57800/- (Level 10)  
 6. Date of Birth 16/04/1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
			NIL				

Signature Keerti Raj  
 Name Keerti Raj  
 Designation Assistant Director  
 Date 28/01/2022

**Note**

- 1) \* In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) \*\* Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.